

(31)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON


02.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/157 &158/CAA/2018
NAME OF THE TRANSFEROR : SRICITY PROJECTS PVT LTD
NAME OF THE TRANSFERRE : SRICITY PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1) P. RAJ KUMAR
JNRBANK


COUNSEL
FOR
I. T. DEPT



2. A. M. I. LANGO

Counsel for
Applicant



ORDER

Counsel for the Applicant present. Counsel for the Applicant is directed to cause publication of notice in the newspapers preferably in which the earlier notice was published having not less than ten days' time indicating the next date of hearing and file proof of publication along with an affidavit at the time of hearing of the petition. Put up on **20.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)